GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 4867 ANSWERED ON 01/04/2025

TEA WASTE SOLD IN DOMESTIC MARKET

4867. SHRI ZIA UR REHMAN:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has taken necessary steps to regulate tea waste sold in the domestic market at lower prices, restrict import of poor--quality teas and promote tea emphasizing its health benefits; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

(a) & (b) The sale of tea waste is governed by Tea (Waste) Control Order, 1959. There is no provision in the Control Order to regulate the price of tea waste sold in the domestic market.

The imported tea consignments are tested for compliance to parameters laid down by FSSAI at the time of import in India. Tea Board also collects random sample from the tea imported and tests them for compliance with the FSSAI parameters.

Tea Board regularly promotes Indian tea including its health and wellness benefits. Generic promotion of Indian Tea is carried out by Tea Board through participation in various domestic and international promotional events, fairs, and exhibitions, tea tasting and tea sampling activities and through various Indian Missions abroad.
